

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.250  
**CP/17(AHM)2024**

**Proceedings under Section 241 & 242 of Co.Act,2013**

**IN THE MATTER OF:**

Abdul Rehman Basheeruddin & Others

.....Applicant

V/s

M/s.Pacific Refractories Limited & Others

.....Respondent

**Order delivered on: 18/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Rohan Kumar, Adv.

For the Respondent : Mr. Monaal Davawala, Adv.

**ORDER**

Ld. Counsel for the respondent seeks time to file rejoinder.

List for further consideration on 20.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**